

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

16

O.A.NO.977/2004
M.A.NO.1183/2004

Friday, this the 4th day of June, 2004

Hon'ble Shri S. K. Naik, Member (A)

M.P.Sharma
son of Shri J.N.Sharma
r/o House No.1205, Sector 19
Faridabad

..Applicant
(By Advocate: Shri Vikas Kumar)

Versus

1. Secretary
Ministry of Urban Development
Nirman Bhawan
New Delhi

2. Director General Works
CPWD, Nirman Bhawan
New Delhi

..Respondents
(By Advocates: Shri H.K.Gangwani and Shri B. Bhardwaj)

O R D E R (ORAL)

Learned counsel for applicant seeks permission to withdraw the present application. Accordingly, the application is dismissed as withdrawn.

S. K. Naik
(S. K. Naik)
Member (A)

/sunil/